

ITEM NO.11

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 2354/2023

PURAN CHAND

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(MS. SUDHA GUPTA, ADVOCATE-ON-RECORD, HAS BEEN APPOINTED AS AMICUS
CURIAE.)

Date : 18-10-2023 This appeal was called on for hearing today.

For Appellant(s)

Mrs. Sudha Gupta, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR
Mr Vinay Rajput, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has filed counter affidavit.

Await original records from High Court and Trial Court.

Issue reminder.

List again on 30.11.2023.

H. SHASHIDHARA SHETTY
Registrar